**Court-II**

**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

**Appeal No. 30 of 2015**

**Dated: 12th May, 2016**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial member**
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Shendra Green Energy Ltd. ...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Usman Khan
(Proxy counsel for Mr. Rajiv Yadav)
Mr. Ruth Elwin

Counsel for the Respondent(s) : Mr. Varun Pathak for R-2
Mr. Buddy A.Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

**ORDER**

Post this Appeal for arguments on the request of Mr. Sanjay Sen, Learned Senior Advocate for the Appellant on **11th Aug, 2016.**

**( T. Munikrishnaiah )**
**Technical Member**

**(Justice Surendra Kumar )**
**Judicial Member**

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